

Allahabad Bench


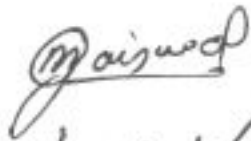
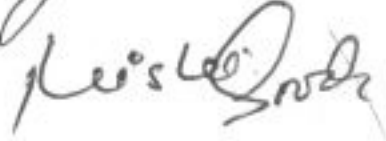
C P No.95(ND)/2016,

CA No. 92/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2019

NAME OF THE COMPANY: Ram Avtar Aggarwal & Ors v/s M/s Arcadia Reality Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Sh. Suyash Agarwal	Advocate	Respondent	
2.	Adv. Mahima Jaiswal	Advocate	Respondent	
3.	RISHI SOOD	Adv.	Petitioners	
4.	Ashutosh Gupta	"	"	"

Sh. Rishi Sood along with Sh. Ashutosh Gupta, Advocates for petitioners and Ms. Mahima Jaiswal proxy holding brief of Sh. Suyash Agarwal, Advocate for respondent are present.

At the request on behalf of respondent side, list the matter on 20th September, 2019. *

Dated: 09.09.2019


A.R.K. SINHA
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)